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National Board of Examinations

1675. SHRI RAMACHANDRAN PILLAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Union Government has authority intervene in to functioning of the National Board of Examinations;
- (b) whether the Union Government received any complaints about the functioning of the National Board of Examinations; and
- (c) if so, the details thereof and action taken thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI В SHANKARANAND): (a) Under the Rules governing the National Board Examinations, the Central Government may issue directions to the Board for ensuring its proper functioning.

(b) and (c). Certain irregularities were reported. The matter is under examination.

भूकम्प के शिकार हुए व्यक्तियों को राहत राशि देने के बारे में रेड क्रांस के अधिकारियों पर आरोप

1676. श्री **शांति** त्यागीः क्या **स्वास्थ्य औ**र परिवार कल्याण मंत्री यह बताने की कृपा करेंगे किः

- (क) क्या सरकार का ध्यान 23 नवम्बर, 1993 के दैनिक "नवभारत टाइम्स" में "भूकम्प पीडितों के लिए ग्रहत राशि पर रेड क्रास अफसरों का शिकंजा'' शीर्षक से प्रकाशित समाचार की ओर दिलाया गया है, जिसमें कहा गया है कि रेड क्रांस द्वारा प्राप्त की गई 2 करोड रुपये की राशि में से मात्र 8 लाख रुपये की राशि ही महाराष्ट्र के भकम्प पीडितों पर खर्च की गई है:
- (ख) यदि हां, तो क्या सरकार ने इस संबंध में कोई जांच करायी है: और
- (ग) यदि नहीं, तो इसके क्या कारण हैं और सरकार भुकम्प पीडितों को बगैर और देरी किए राहत राशि उपलब्ध कराना सुनिश्चित करने के लिए क्या प्रबन्ध कर

स्वास्थ्य और परिवार कल्याण मंत्री (श्री बी॰ शंकरानन्द): (क) से (ग), 47 कार्मिकों के एक दल को, जिसमें डाक्टर, तकनीशियन और रेड क्रांस के स्वयं सेवक शामिल थे. राहत कार्यों के लिए औषधियों और खाद्य पदार्थों को लेकर महाराष्ट्र के भुकम्प पीडित क्षेत्रों में इस आपदा के तत्काल बाद भेजा गया था। महाराष्ट्र सरकार की सलाह से रेड क्रास सहायता के और उपयोग की योजना को अंतिम रूप दिया जाएगा।

AIIMS type Hospital in Eastern and North Eastern Region in West Bengal

- 1677. SHRI SUKOMAL SEN: Will Minister of HEALTH AND FAMILY WELFARE be pleased to
- (a) whether Government have any plan to open an AIIMS type Hospital cum Research Centre for the Eastern and North Eastern Region in West Bengal; and
 - (b) if so, what are the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI SHANKARANAND): (a) No, Sir.

(b) Does not arise.

Implementation of Prevention of Food **Adulteration Act**

1678. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) what is the existing machinery, if any, to monitor the implementation of the Prevention of Food Adulteration Act by the various State Government;
- (b) whether any review has been made to know how far the basic purpose of the law has been achieved and the deficiencies, if any; in the implementation of the Act;
- (c) if so, what are the details thereof stating the names of the States where implementation of the Act has been found wanting; and
- (d) the measures contemplated by Government in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B.